

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF**  
**POOJA SOYA INDUSTRIES PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	<b>Pooja Soya Industries Private Limited</b>
2. Date of incorporation of corporate debtor	20/09/2006
3. Authority under which corporate debtor is incorporated / registered	RoC-Gwalior
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15141MP2006PTC018982
5. Address of the registered office and principal office (if any) of corporate debtor	201, Banshi Plaza 581 M.G. Road, Indore MP 452001, India.
6. Insolvency commencement date in respect of corporate debtor	19/10/2023 (Order uploaded on the website of NCLT on 25/10/2023)
7. Estimated date of closure of insolvency resolution process	22/04/2024
8. Name and the registration number of the insolvency professional acting as interim resolution professional	Mr. Kuldeep Tank IBBI/IPA-001/IP-P-02776/2022-2023/14255
9. Address and e-mail of the interim resolution professional, as registered with the Board	14, Om Vihar, 60 feet Road, Indore, M.P. 452005. <a href="mailto:caikuldeeptank@gmail.com">caikuldeeptank@gmail.com</a>
10. Address and email to be used for correspondence with the interim resolution professional	206, Modi Tower, Opp. Palika Plaza, MTH Compound, Indore 452007. <a href="mailto:cirp.psipil@gmail.com">cirp.psipil@gmail.com</a>
11. Last date for submission of claims	08/11/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms available at <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) Not Applicable.

Notice is hereby given that the National Company Law Tribunal Indore Bench, has ordered the commencement of a corporate insolvency resolution process of the **Pooja Soya Pvt. Ltd.** on 19/10/2023 (Order uploaded on the website of NCLT on 25/10/2023).

The creditors of **Pooja Soya Industries Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before 08/11/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.-Not Applicable

**Submission of false or misleading proofs of claim shall attract penalties.**

**Date : 27/10/2023**

**Place : Indore**

**Sd/-**

**KULDEEP TANK**

**Interim Resolution Professional-Pooja Soya Industries Pvt. Ltd.**

Regn. No. IBBI/IPA-001/IP-P-02776/2022-2023/14255

AFA valid till 06/02/2024.

## फॉर्म ए सार्वजनिक सूचना

(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिये  
दिवाला समाधान प्रक्रिया) विनियम 2016 के विनियमन 6 अंतर्गत)

### पूजा सोया इंडस्ट्रीज लिमिटेड के लेनदारों के ध्यानार्थ

#### संबंधित विवरण

1.	कॉर्पोरेट कर्जदार का नाम	पूजा सोया इंडस्ट्रीज प्राइवेट लिमिटेड
2.	कॉर्पोरेट कर्जदार के निगमन की तिथि	20.09.2006
3.	प्राधिकरण जिसके अंतर्गत कॉर्पोरेट कर्जदार निगमित/पंजीकृत है	रजिस्ट्रार ऑफ कम्पनीज - ग्वालियर
4.	कॉर्पोरेट कर्जदार की कॉर्पोरेट पहचान संख्या/सीमित देयता पहचान संख्या	U15141MP2006PTC018982
5.	पंजीकृत कार्यालय का पता और कॉर्पोरेट कर्जदार का मुख्य कार्यालय (यदि कोई हो)	201, बंसी प्लाजा, 581 एम. जी. रोड, इंदौर म.प्र. 452001, भारत.
6.	कॉर्पोरेट कर्जदार के संबंध में दिवाला आरंभ होने की तिथि	19.10.2023 (आदेश 25.10.2023 को एनसीएलटी की वेबसाइट पर अपलोड किया गया)
7.	दिवाला समाधान प्रक्रिया बंद होने की अनुमानित तिथि	22.04.2024
8.	अंतरिम समाधान पेशेवर के तौर पर कार्यरत दिवाला पेशेवर का नाम और पंजीकरण क्रमांक	श्री कुलदीप टाँक IBBI/IPA-001/IP-P-02776/2022-2023/14255
9.	बोर्ड के साथ पंजीकृत अनुसार, अंतरिम समाधान पेशेवर का पता और ई-मेल	14, ओम विहार, 60 फीट रोड, इंदौर, म.प्र. 452005 <a href="mailto:cakuldeeptank@gmail.com">cakuldeeptank@gmail.com</a>
10.	अंतरिम समाधान पेशेवर के साथ पत्राचार हेतु उपयोग के लिये पता और ईमेल	206, मोदी टॉवर, पालिका प्लाजा के सामने, एमटीएच कम्पाउंड, इंदौर – 452007 म.प्र. <a href="mailto:Cirp.psip1@gmail.com">Cirp.psip1@gmail.com</a>
11.	दावे जमा करने हेतु अंतिम तिथि	08.11.2023
12.	अंतरिम समाधान पेशेवर द्वारा निर्धारित, धारा 21 की उप-धारा (6ए) के खंड (बी) अंतर्गत कर्जदाताओं की श्रेणियाँ, यदि कोई है	लागू नहीं
13.	किसी श्रेणी में कर्जदाताओं के अधिकृत प्रतिनिधियों के तौर पर कार्य हेतु चिन्हित दिवाला पेशेवरों के नाम (प्रत्येक श्रेणी हेतु तीन नाम)	लागू नहीं
14.	(ए) संबंधित फॉर्मस तथा (बी) अधिकृत प्रतिनिधियों के विवरण यहां उपलब्ध :	(ए) संबंधित फॉर्मस <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> पर उपलब्ध (बी) लागू नहीं.

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी विधि अधिकरण ने दि. 19.10.2023 को पूजा सोया इंडस्ट्रीज प्रा. लि. के कॉर्पोरेट दिवाला समाधान प्रक्रिया शुरू करने का आदेश दिया है (आदेश दि. 25.10.2023 को एनसीएलटी की वेबसाइट पर अपलोड किया गया है).

पूजा सोया इंडस्ट्रीज प्राइवेट के लेनदारों को एतद्वारा प्रविष्टि क्र. 10 के समक्ष निर्दिष्ट पते पर अंतरिम समाधान पेशेवर के पास दि. 08.11.2023 को अथवा उससे पूर्व प्रमाण के साथ अपने दावे जमा करने हेतु आमंत्रित किया जाता है.

वित्तीय कर्जदाता केवल इलेक्ट्रॉनिक माध्यमों के जरिये प्रमाण के साथ अपने दावे जमा करें. सभी अन्य कर्जदाता व्यक्तिगत तौर पर, डाक से अथवा इलेक्ट्रॉनिक माध्यमों के जरिये प्रमाण के साथ अपने दावे जमा कर सकते हैं.

प्रविष्टि क्र. 12 के समक्ष सूचीबद्ध अनुसार श्रेणी से संबंधित वित्तीय कर्जदाता, फॉर्म में श्रेणी (श्रेणी निर्दिष्ट करें) के अधिकृत प्रतिनिधि के तौर पर कार्य करने हेतु प्रविष्टि क्र. 13 के समक्ष सूचीबद्ध तीन दिवाला पेशेवरों में से अपनी पसंद के अधिकृत प्रतिनिधि को इंगित करें. सीए – लागू नहीं.

दावे के झूठे अथवा भ्रामक प्रमाण प्रस्तुत करने पर जुर्माना वसूला जायेगा.

दिनांक : 27.10.2023

स्थान : इंदौर

हस्ता./-

कुलदीप टाँक

अंतरिम समाधान पेशेवर – पूजा सोया इंडस्ट्रीज प्रा. लि.

पंजी. क्र. IBBI/IPA-001/IP-P-02776/2022-2023/14255

एएफए दि. 06.02.2024 तक वैध है.



# At Shirdi, Modi attacks ex-Union agri minister

## 'Farmers Had To Rely On Brokers For Payment'

Abhilash.Botekar@timesgroup.com

Nashik: PM Narendra Modi indirectly criticised NCP chief Sharad Pawar on Thursday, talking about a senior politician from Maharashtra and referring to his past roles as Union agriculture minister as ineffective.

"I have respect for that senior politician. However, as the Union agriculture minister, his contribution to improving the plight of farmers has not been significant. During his tenure, farmers had to depend on brokers to get payments from the government. They had to wait for long periods," he said in Shirdi.

The PM cited an example, saying the government had purchased grain worth Rs 3.5 lakh crore from farmers under the MSP during the senior politician's seven-year stint as the Union agriculture minister.

"In the past seven years, we have bought grain from farmers



PM Modi offers prayers at Shri Saibaba Samadhi Temple, in Shirdi, Thursday

under MSP worth Rs 13.5 lakh crore. Farmers are no longer dependent on brokers as our government directly transfers the money to their bank accounts," he said.

The PM also expressed concern about politicians using farmers for their political gains. In contrast, he claimed his government has been dedicated to

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# Bike brushes against Dusshera reveler, biker beaten to death

Rahul.Singh@timesgroup.com

Meerut: Two days after the brutal assault and death of a 24-year-old daily-wager from the minority community for allegedly brushing his bike past a Dusshera reveler at Babugarh in UP's Hapur, police have arrested one more accused in the case.

Additional SP (Hapur) Raj Kumar Agarwal, said on Thursday the post-mortem report confirmed that Mohd Irshad, a local from Luhari village, had sustained multiple injuries and abrasions in his forehead and bruises in

other parts of his body which may have caused his death.

Following a verbal spat, Irshad was beaten to death by six men near the Ramliya Ground on Tuesday. Aggarwal said: "Irshad was returning after his day's work when his motorcycle hit one Deepak's two-wheeler. Soon, they got into an argument. More men joined Deepak and they started thrashing Irshad who then collapsed".

## BRUTAL ASSAULT

## WESTERN RAILWAY CONSTRUCTION OF MAJOR BRIDGES

Dy. Chief Engineer (Construction) III, Western Railway, Pratnagar, Vadodra - 390 004, invites E-Tender No. DY/CE/IV/BRC/SMLA-TBA/04; Name of the work: Construction of Major Bridges on Play / Open Foundation, RCC Sub Structure and PSC/Composite Steel Girder Super Structure between Samlaya to Tenda Road in Connection with gauge conversion between SAMLAYA-TIMBA Road GC (53.53 Km); Approximate cost worth ₹ 6073.88 lakhs; EMD: ₹ 1,98,000/-; Availability of online tender for bidding: From 06.11.2023 to 20.11.2023 up to 15:00 Hrs; Date of opening & Time: on 20.11.2023 at 15:30 hrs; Regarding detailed notice containing cost of tender document (non-refundable), EMD, eligibility criteria, Similar Nature of work, detailed tender conditions, please visit [www.krps.gov.in](http://www.krps.gov.in) Manual offers will not be considered.

## Expression of Interest (Eoi)

Notification No. SPD/1932/Spk Samagra Shiksha Uttarakhand Nanorekshara, Tapovan Road, Raipur Dehradun Eng/2023-24 Date: 26 October, 2023 Samagra Shiksha Uttarakhand invites Expression of Interest (Eoi) from interested and eligible Firms/Institutions for Enhancement of Spoken English for the students of Class 9-12 studying in Govt. Schools. Eoi may be submitted on or before 9<sup>th</sup> November, 2023 at 4:00 PM. Programme related details and Eoi document may be accessed on <https://www.uktdenders.gov.in> from 27 October, 2023, 4:00 PM onwards.

State Project Director Samagra Shiksha Uttarakhand

## ALL INDIA INSTITUTE OF MEDICAL SCIENCES, DEOGHAR

(An Institution of National Importance under Ministry of Health & Family Welfare)

Website: [www.aiimsdeoghar.org.in](http://www.aiimsdeoghar.org.in)

## NO. AIIMS/DEO/HAR/DR/NON-FACULTY/01/2023/01 Dated: 27.10.2023

ADVERTISEMENT FOR RECRUITMENT OF VARIOUS NON-FACULTY POSTS ON DIRECT RECRUITMENT BASIS AT AIIMS DEOGHAR

Opening Date of Online Application Closing Date of Online Application 27.10.2023 16.11.2023

Applications are invited by AIIMS Deoghar, an autonomous body established by an act of Parliament in pre-scribed form through on line mode for filling up the following non faculty posts on direct recruitment basis through Computer Based Test:-

Sl. No.	Name of the Post	Pay Level	No. of Vacancy
1	Assistant Administrative Officer	Level-7	01
2	Librarian Grade-I (Documentalist)	Level-7	01
3	Medical Social Worker	Level-7	01
4	Junior Accounts Officer (Accountant)	Level-6	02
5	Technical Assistant/Technician	Level-6	01
6	Librarian Grade-III	Level-6	02
7	Office Assistant (NS)	Level-6	05
8	Hostel Warden	Level-6	02
9	Store Keeper	Level-6	06
10	Junior Engineer (Civil)	Level-6	01
11	Junior Engineer (Electrical)	Level-6	01
12	Junior Engineer (A/C&R)	Level-6	01
13	Lab Technician	Level-5	08
14	Pharmacist Grade-II	Level-5	05
15	Cashier	Level-5	02
16	Lab Attendant Grade-II	Level-2	08
17	Junior Warden (House Keepers)	Level-2	04
18	Hospital Attendant Grade-III (Nursing Orderly)	Level-1	40
			<b>Total Post 91</b>

For more details regarding eligibility, reservation, experience etc, kindly visit to the official website of AIIMS Deoghar i.e. <https://www.aiimsdeoghar.edu.in>. Candidates are also advised to visit institute website, for any updates in this regard.

Sd/- Executive Director & CEO AIIMS Deoghar

## PUBLIC NOTICE

Under the instructions of my client M.K. Narayan Developers Private Limited through its Managing Director Shri Krishna Kumar Agrawal So Late Shri Jagannath Prasad Agrawal, R/o K.K. Mansion, Chandigarh Ka (Bada, Jayendraganj, Laikhar, Gwalior (M.P.)) do hereby serve public notice to the following effect: That, in Times of India dated 20.10.2023, Gwalior Edition at Page No.6, there is notice for sale from Debt Recovery Tribunal (DRT), Jabalpur in respect of Case No.RC/97/2016 in O.A. No.251/2013 pursued UCO Bank V/S M/S Shiv Singh Contractor. Ex-action No.137/2023 in respect of land bearing Survey No.237 & others 2. That, in respect of land bearing Survey No.237/2 administrative - 0.293 hectare, my client filed a civil suit No.107-A/2015 before 12th Additional District Judge, Gwalior for specific performance of contract in pursuance to registered agreement dated 05.01.2011 executed by Genda Singh for Rs.2,65,00,000/- in favour of my client. It is also brought in the notice that on 22.03.2011, UCO Bank has informed Shri Singh that Bank has noted that Shri Singh has entered in agreement with M.K. Narayan Developers Private Limited and Bank is willing to release property i.e. 31,509 sq. ft. situated at Thapsi, Gwalior (M.P.). That at present there is stay of proceeding of civil suit by Hon'ble High Court vide order dated 09.02.2018 in M.P. No.257/2018. This notice is issued to inform public in general that in respect of land bearing Survey No.237/2 civil suit is pending and order dated 26.09.2013 by Learned Court below and it appears that above facts are not brought in knowledge of the Hon'ble DRT. My client is also approaching Debt Recovery Tribunal (DRT), Jabalpur very soon by way of filing objection. Henceforth, All and one are hereby notified to not to include in transaction with respect to open land i.e. part of land bearing Survey No.237, District Huda No.65, situated at Thapsi, Ward No.30, City Centre, Behind Bahadur Nagar District Gwalior (M.P.) purchasing 31,526 sq. ft. or else the auction purchaser would face consequences of learned court order dated 26.09.2013.

Anand V. Bhardwaj (Advocate) Add. Chamber No.5 new high court campus city center gwalior contact: 94253-08339

## HC junks plea against Chhibber's appointment as CBSE chief

New Delhi: The Delhi High Court has dismissed an application seeking the appointment of senior bureaucrat Nidhi Chhibber as the chairperson of the Central Board of Secondary Education (CBSE), saying she has the qualification for the post.

Justice Chandra Dhari Singh recently said the petition by an organisation named Independent School Federation of India was a "gross misuse of law" as no prima facie case was made out and Chhibber is qualified to be appointed as the chairperson of CBSE.

"The writ of quo warranto is issued in cases where there is a firming up by this court under its writ jurisdiction that the person holding the public office does not possess the requisite qualification to be appointed to the position," the HC observed.

## CHANDIGARH ADMINISTRATION POLICE DEPARTMENT ADVERTISEMENT FOR THE POSTS OF CONSTABLE (EXECUTIVE) UNDER SPORTS QUOTA

Online applications are invited for direct recruitment of 45 Temporary posts of Constable (Executive) male and female, under sports quota, of Group 'C' in the pay scale of Central Pay Level-3 as per 7<sup>th</sup> CPC plus allowances as applicable from time to time, through URL mentioned on the website of Chandigarh Police i.e. <http://chandigarhpolice.gov.in> from 27.10.2023 to 18.11.2023 till 11:59 PM.

Item(s)	Timeline
Date of publication of advertisement	27.10.2023
Opening date for submission of online application	27.10.2023
Closing date for submission of online application	18.11.2023

Details of vacancies are as under:-

General	Male	Female	Ex.SM	Total
SC	05	03	01	09
OBC	07	04	01	12
EWS	03	01	-	04
Total	26	15	04	45

Note :- The detailed Recruitment Notice along with instructions/guidelines for filling up of online application form will be available on official website of Chandigarh Police i.e. <http://chandigarhpolice.gov.in>.

ISSUED BY CHANDIGARH POLICE.

## CHITTARANJAN NATIONAL CANCER INSTITUTE

(An Autonomous Institute under Ministry of Health and Family Welfare, Govt. of India)

1st Campus - 37, S. P. Mukherjee Road, Kolkata - 700 025

2nd Campus - Street No. 38, P.O. 42, Park Road, Kolkata - 700 016

3rd Campus - Street No. 38, P.O. 42, Park Road, Kolkata - 700 016

No.-W/327/Med-DR-2023 Dated: 19.10.2023

Director, CNCI, Kolkata invites applications through Offline mode for filling up the following posts on regular basis for the Hospital of the Institute:

Sl. No.	Name of Post & Pay Level as per 7 <sup>th</sup> CPC	Number of post & Category	Age Limit	Method of Recruitment
1.	Specialist Grade-I (Level 13+ NPA and other applicable allowances)	07 UR-2, SC-2 (including 01 Backlog), OBC-3 (including 02 backlog)	50 Years	Direct Recruitment
2.	Specialist Grade-II (Level 11+ NPA and other applicable allowances)	15 UR-05, OBC-05 (including 03 backlog) SC-02 (including 01 backlog) ST-03 (backlog)	45 Years	Direct Recruitment
3.	General Duty Medical Officer (Level 10+ NPA and other applicable allowances)	08 UR-3, SC-1, OBC-3 (2+1 Backlog), ST-1 (Backlog)	35 Years	Direct Recruitment
4.	Administrative Medical Officer (Level 11+ NPA and other applicable allowances)	01 (UR)	56 Years	Deputation (including short-term contract)

For detailed advertisement and required qualification, categories, other eligibility criteria of the above notified posts visit our website [www.cncl.ac.in](http://www.cncl.ac.in) (under Career Link). Relaxation of age would be given as per Government of India norms. Crucial date for offline submission application from 24.10.2023 to 23.11.2023.

DIRECTOR

## Maharashtra National Law University Mumbai

Expression of Interest for the Appointment of Architect or Architect Firms and Project Management Consultant

Application Fees: 10,000/- (Non-Refundable)

Eoi Opening Date: 27.10.2023

Eoi Closing Date: 16.11.2023

Interested parties may visit the Website [www.mnlumumbai.edu.in](http://www.mnlumumbai.edu.in) and submit the response completely in all respects, may be forwarded by Email: [soi@mnlumumbai.edu.in](mailto:soi@mnlumumbai.edu.in) and Registered Post or courier to The Registrar, Maharashtra National Law University Mumbai, 2nd Floor CETM MTNL Building, Hiranandani Gardens, Technology Street Powai, Mumbai - 400 076. The envelope containing the documents should clearly mention sender's name and address, telephone number and e-mail address, along with website if any, and subscribed.

Eoi FOR APPOINTMENT OF ARCHITECT OR ARCHITECT FIRMS FOR DESIGNING OF MASTER PLAN FOR MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI CAMPUS (35 Acres) AT PAHADI GOREGAON, MILLAT NAGAR, GOREGAON.

Eoi FOR APPOINTMENT OF PMC (PROJECT MANAGEMENT CONSULTANT) FOR DEVELOPMENT OF MNLU MUMBAI CAMPUS (35 Acres) AT PAHADI GOREGAON, MILLAT NAGAR, GOREGAON.



## This VR device plugs straight into your mind.

With the most advanced processor in the world i.e. your brain, and the most intuitive OS ever created i.e. your mind, this VR device has near limitless potential, creating worlds limited only by your imagination. The new bOOK fits every budget, needs no electricity, and it's unbreakable too!

Check out the latest models at a library or bookstore near you. (Yes, they still do exist). So what are you waiting for? Pick one up and plug in.

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES, DEOGHAR**  
(An Institution of National Importance under Ministry of Health & Family Welfare)

Website: [www.aiimsdeoghar.org.in](http://www.aiimsdeoghar.org.in)

No. AIIMS/DEO/IR/RSO-3/2023-24/50/03 Date: 27.10.2023

Rolling Advertisement for Walk-in-interview for contractual engagement for the post of Medical Physicist cum RSO at AIIMS Deoghar

All India Institute of Medical Sciences, Deoghar invites applications in the pre-scribed proforma for contractual engagement of Medical Physicist cum RSO at AIIMS Deoghar. The details are as under:-

Sl. No.	Name of the Department	Name of the Post	Total No. of Post	Category
1.	Radiotherapy/Radiology	Medical Physicist cum RSO	02	UR

Further details, kindly visit the institute's website: <http://www.aiimsdeoghar.edu.in>. Sd/- Recruitment Cell AIIMS Deoghar

## FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

## FOR THE ATTENTION OF THE CREDITORS OF POOJA SOYA INDUSTRIES PRIVATE LIMITED

Sl. No.	RELEVANT PARTICULARS	Pooja Soya Industries Private Limited
1.	Name of corporate debtor	Re/00000
2.	Date of incorporation of corporate debtor	20/09/2005
3.	Authority under which corporate debtor is incorporated/registered	Re/00000
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U31514MP2005PT0102882
5.	Address of the registered office and principal office (if any) of corporate debtor	201, Bansi Park SRI MG. Road, Indore MP 452001, India.
6.	Insolvency commencement date in respect of corporate debtor	19/10/2023 (Order uploaded on the website of NCLT on 19/10/2023)
7.	Termination date of insolvency resolution process	22/04/2024
8.	Name and the registration number of the insolvency professional acting as interim resolution professional	Mr. Kuldeep Tank, 639/99002/PAC/02776/2022-2023/34255
9.	Address and e-mail of the interim resolution professional, as registered with the Board	14, Om Vihar, 60 feet Road, Indore, M.P. 452005, <a href="mailto:ca@kuldeepnagar.com">ca@kuldeepnagar.com</a>
10.	Address and e-mail to be used for correspondence with the Interim resolution professional	208, Modi Tower, Opp. Palika Plaza, MTN Compound, Indore-452007, <a href="mailto:ca@kuldeepnagar.com">ca@kuldeepnagar.com</a>
11.	Last date for submission of claims	08/11/2023
12.	Creases of creditors, if any, under clause (b) of sub-section (2A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Recent forms are available at: (b) Details of authorized representatives are available at:	(a) Recent forms available at: <a href="https://bit.ly/guqnyv">https://bit.ly/guqnyv</a> (b) Details of authorized representatives are available at: Not Applicable.

Notice is hereby given that the National Company Law Tribunal Indore Bench, has ordered the commencement of a corporate insolvency resolution process of the Pooja Soya Pvt. Ltd. on 19/10/2023 (Order uploaded on the website of NCLT on 25/10/2023). The creditors of Pooja Soya Industries Pvt. Ltd. are hereby called upon to submit their claims with proof of debt before 08/11/2023 in the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (Specifically class in Form CA-Not Applicable).

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27/10/2023 Place: Indore

Sd/- KULDEEP TANK Interim Resolution Professional-Pooja Soya Industries Pvt. Ltd. Regn. No. 639/99002/PAC/02776/2022-2023/34255 AFA valid till 08/02/2024.

## POWER TRANSMISSION CORPORATION OF UTTARAKHAND LTD.

(A Government of Uttarakhand Enterprise)

Vidyal Bhawan, 837 Crossing, Shivnagar Road, Nigra, Dehradun-248002

Corporate ID: UJL/UR/MS/CC/2023/15. Tel. No. 0135-2642711

## E-TENDER CORRIGENDUM-B

The last date of the bid submission of E-Tender for Construction of 132 KV GIS Switching Substations for Rail Vikas Nigam Limited (RVNL) at Rishikesh & 132 KV GIS Switching Substation for Rail Vikas Nigam Limited (RVNL) at Ramnath (Srinagar) against tender specification no. PTCUJL/E-Tender/C&P/US/04/02/2023 is hereby extended upto 01-11-2023 17:00 Hrs. For more details please visit e-tender website [www.uktdenders.gov.in](http://www.uktdenders.gov.in) (Tender id no. 2023\_PTCUJL\_59202\_1) and for e-tender notice our website [www.ptcul.org](http://www.ptcul.org). All other terms and conditions shall remain same.

For any assistance on E-Tendering, please contact +91-8899890000. Ro No. 1378/HQ/PTCUL Dated 26.10.2023 Superintending Engineer (C&P-I)

"SAVE ELECTRICITY IN THE INTEREST OF NATION"

## Notice Inviting Offer

Sale of Gas from Block KG-DWN-98/3 (KG D6)

Reliance Industries Limited ("RIL") & BP Exploration Alpha Limited ("BPEAL") (collectively the "Consortium") invites offers from interested companies ("Bidders") for purchase of natural gas from Block KG-DWN-98/3 (KG D6) in accordance with the terms and conditions of the Request for Proposal No. RFP/KGD6/2023/002 dated 27 October 2023 ("RFP").

Consortium has appointed junction services limited ("junction"), as an independent agency empowered by Directorate General of Hydrocarbons (DGH) to conduct bidding process for sale of gas through an online web based electronic bidding platform ("E-Bidding Platform").

The prospective Bidders are required to download the RFP available at <https://eps.buyjunction.in/gasbidding> and follow instructions therein to participate in the bidding process. For any queries related to RFP, please contact junction at [rkgd6bidding@junction.in](mailto:rkgd6bidding@junction.in)



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